SI. No.	Bungalow No.	Туре
1	2	3
62 .	10 Ashoka Road	VII
63.	4 Dupleix Lane	do
64.	5 Safdarjung Lane	do

Scheme for Desolate Children

338. SHRI ANBARASU ERA: Will the Minister of WELFARE be pleased to state:

(a) whether Government propose to initiate any scheme for desolate children; and

(b) if so, the details thereof?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) and (b). The Ministry of Welfare has been implementing a Centrally Sponsored Scheme for Welfare of Children in Need of Care and Protection, since 1979-80. Under the Scheme, grants are provided to the voluntary organisations through the State Government/UT Administrations for the care and welfare of orphaned, destitute and neglected children. The funding pattern provides for sharing between the Central Government, State Government and the voluntary organisations in the ratio of 45:45:10 respectively. In case of tribal areas, the sharing pattern is 47 1/2: 47 1/2: 5. In respect of Union Territories, the ratio is 90: 10. The objective of the Scheme is to provide them with care, protection and opportunities for growth and development as normal citizens.

Horticulture Care for MPs Flats in North Avenue

339. SHRI ANADI CHARAN DAS: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the quantity of seeds, fertilizer and pesticides supplied/used in the flats/bungalows falling in the jurisdiction of C.P.W.D. Enquiry Office, North Avenue during the last three years;
- (b) the number of complaints received from the Mε hers of Parliament during the period for not attending to the demand of above mentioned items i.e. seed fertilizer and also for not providing the services of Malis regularly to attend to these bungalows; and
- (c) the steps taken to attend to the complaints from MPs more promptly in respect of horticulture services provided to MPs?

THE MINISTER OF URBAN DEVEL-OPMENT (SHRI MURASOLI MARAN): (a) The quantities supplied/used are given below:—

(i) Seed — 45.25 Quintals

(ii) Fertilizer -- 47 Quintals